

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 7170-7174 OF 2005

S.M. SHARMILA

Appellant (s)

VERSUS

NATIONAL INSURANCE CO. LTD. & ORS.

Respondent(s)

Date: 19/01/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. K.K. Mani, Adv.  
Mr. Abhishek Krishna, Adv.

For Respondent(s) Mr. S.L. Gupta, Adv.  
Mr. M.S. Mangla, Adv.  
Mr. Rakesh Ranjan Misra, Adv.  
For Mr. Goodwill Indeevar, Adv.

For R.No.2 Ms. Promila, Adv. (SCLSC)

UPON hearing counsel the Court made the following  
O R D E R

Heard counsel for the parties.  
Judgment reserved.

(Neetu Khajuria)  
Sr.P.A.

(Sneh Bala Mehra)  
Court Master